

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 196
TO BE ANSWERED ON 18TH JULY, 2016

RESTRUCTURING OF COFFEE BOARD

196. KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the functioning of the Coffee Board has been adversely affected due to inordinate delay in its reconstitution and non-filling of the vacancies such as the important posts of Chairman, Secretary, etc.;
- (b) if so, the details thereof;
- (c) whether the Government has any plan to restructure the Coffee Board and fill up these vacancies and if so, the details thereof; and
- (d) whether the Government has already taken steps to reconstitute the Coffee Board and to fill the vacancies and if so, the details thereof indicating the period of delay that has occurred in each case?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) to (d) No, Madam. The Coffee Board has been re-constituted vide Gazette notification no. S.O.3413(E) dated 15.12.2015. There is no proposal for restructuring the Coffee Board. All the senior positions of the Coffee Board, including Secretary are at present filled with regular appointees. Presently the position of chairman is being manned by a senior officer working under Department of Commerce as additional charge.
